

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 101/TT/2013

Date: 7.8.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of 400 kV D/C Baharampur-Bheramara T/L, LILO of 400 kV S/C Farakka-Jeerat T/L at Baharampur, 1 no. 80 MVAR bus reactor and associated line bays and Reactor bay at Baharampur associated with interconnection of electrical grids of India and Bangladesh (Indian portion) for tariff block 2009-14 period

Sir,

In continuation of the Commission's earlier letter dated 16.7.2013 on the subject mentioned above (copy enclosed), I request you to furnish the following further information on affidavit, with advance copy to the beneficiaries, latest by 9.9.2013:-

- 1) Current status of project. DOCO letter, if asset(s) covered under the petition commissioned;
- 2) Quantum of work held up due to ROW constraints and Court cases;
- 3) Data for capital cost benchmarking, in accordance with the CERC orders dated 27.4.2010 and 16.6.2010, for 765/400kV transmission lines and Sub-stations;
- 4) Estimated cost and quoted rate of the following items:-

**Transmission Lines Materials**

- a) Conductors (33.64%, saving)
- b) Insulators (Cost higher by 33.26%)
- c) Hardware Fittings (Cost higher by 17.60%)
- d) Conductor and Earth-wire accessories (Cost higher by 17.65%)

**Substation Equipment**

- a) Outdoor Lighting (cost higher by 230%)
- b) PLCC (Cost higher by 92.68%)
- c) Busbar/Conductor/Insulator (77.56%, saving)

- d) Structure for switchyard (Cost higher by 58.65%)
- e) Emergency DG Set/Aux. (Cost higher by 44.14%)

Yours faithfully,

Sd/-  
(P. K. Sinha)  
Asst. Chief (Legal)